ANNEXURE - 3

PIYUSH IT SOLUTIONS PRIVATE LIMITED

Date of Commencement of CIRP: 28-10-2020; List of Creditors as on: 08-03-2021

List of Secured Financial Creditors (other than financial creditors belonging to any Class of Creditors)

	S. No.	1	Note:
	S. No. Name of Creditors Identification No.	India Real Estate 2021 Trust (Through Debenture Trustee Asset Care and Reconstruction Enterprise Limited)	Transfer of Debt from Altico Capital India Limited (acting through Debentures Trustee Vistra ITCL (India) Limited) to India Real Estate 2021 Trust (acting through Debenture Trustee Asset Care and Reconstruction Enterprise Limited) informed vide letter dated 10.03 2021 which was received by IRP on 15.03 2021 Except aforesaid change in financial creditors there is no other change in CaC filed on 13.03 2021
	Identification No.	PISPL-FC-1-01	Altico Capital India
Details of Claim Received	Amount Date of Receipt Claimed (in Rs.)	11.11.2020	Limited (acting the
	Amount Claimed (in Rs.)	75,84,83,766	- 5
	Amount of Claim Admitted	73,64,36,571	T
Details of Claim Admitted	Nature of Claim	73,64,36,571 Financial Debt	
	Amount of Nature of Claim Amount covered by Amount covered by Claim Admitted Security Interest by Guarantee Party?	70,00,00,000	
	Amount covered by Guarantee	73,64,36,571	
	Wether Related Party?	NO	
	% Voting share in CoC	26.28	
Amount of	Contingent Claim	NI.	
Amount of any	mutual dues, that may be set-off	NI.	
A manut of	Claim not Admitted	2,20,47,195	
A mount of	Claim not Claim under l Admitted Verification		
	Admitted Verification  Admitted Verification	Note	tter dated